

States and Union Territories for selected National Parks.

(b) to (e). The following National Parks and Sanctuaries in India have been proposed for listing under the Convention for the Protection of the World Cultural and National Heritage, which is operated by United Nations Educational, Scientific and Cultural Organisation :—

- Kaziranga National Park, Assam
- Manas Sanctuary, Assam.
- Keoladeo Ghana National Park, Bharatpur, Rajasthan.
- Ranthambore National Park, Rajasthan.
- Gir National Park, Gujarat.
- Sunderbans National Park, West Bengal.
- Kanha National Park, Madhya Pradesh.
- Nanda Devi National Park, Uttar Pradesh.
- Little Rann of Kutch Sanctuary, Gujarat.

However the International Union for Conservation of Nature and Natural Resources will be preparing evaluation during 1985 for the first three sites only.

**“Industries Violating Environmental Rules”**

610. KUMARI PUSHPA DEVI : Will the PRIME MINISTER be pleased to state :

(a) the names of the industries which have been violating environmental rules during the last two years;

(b) the action taken against those industries; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) : (a) to (c). These are about 400 industries in various States against whom Court proceedings have been launched by the respective State & the Central Board for Prevention and Control of Pollution for violating environmental rules. Their Statewise break-up and present status is given in the statement.

**Statement**

*Status of Cases of Various Pollution Control Boards (As on 31-12-1984)*

S. No.	Name of the State Board	No. of Cases launched	No. of Cases decided		No. of Cases pending
			in favour of the Board	against the Board	
1.	Andhra Pradesh	20	5	2	13
2.	Assam	—	—	—	—
3.	Bihar	6	—	—	6
4.	Gujarat	52	6	—	46
5.	Haryana	109	24	—	85
6.	Himachal Pradesh	—	—	—	—
7.	Kerala	7	1	1	5
8.	Karnataka	3	2	—	1
9.	Madhya Pradesh	21	—	—	21
10.	Maharashtra	12	—	—	12
11.	Punjab	78	2	—	76
12.	Rajasthan	109	6	7	96
13.	Tamil Nadu	1	—	—	1
14.	Uttar Pradesh	31	10	—	21
15.	West Bengal	6	—	—	6
16.	Central Board	60	49	—	11
total :		515	105	10	400